

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 60 of 2026**

IN THE MATTER OF

Ashwani Kumar

....PETITIONER

State of Uttar Pradesh & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 05.02.2026)

Ashwani Kumar

....PETITIONER

VERSUS

- 1.** State of Uttar Pradesh
Through Principal Secretary, Environment, Forest and Climate Change,
Government of Uttar Pradesh,
17, Rana Pratap Marg, Lucknow, U.P. 226001
Email: pccf-up@nic.in (Respondent No.1)
- 2.** District Magistrate, Lucknow
Room No 49, DM Office, Qaiserbagh, Lucknow
E-mail: dmluc@nic.in (Respondent No.2)
- 3.** Uttar Pradesh Pollution Control Board (UPPCB)
Through Member Secretary,
Building No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow -226010
Email: ms@uppcb.in (Respondent No.3)
- 4.** M/s Kesri Brick Field
Through Proprietor Mr. Bachan Singh Chauhan
S/o Lt. Shri Raghuraj Singh Chauhan,
Village Mampur Bana, Nagar Panchayat and
Tehsil Bakshi Ka Talab, District Lucknow-226201, U.P. (Respondent No.4)